## No. A-11013/16/2018-Ad.IV Government of India Ministry of Finance Department of Revenue Central Board of Indirect Taxes & Customs

5<sup>th</sup> Floor, HUDCO Vishala Building, Bhikaji Cama Place, R.K Puram, New Delhi

Dated: 29th January, 2019

## ORDER No. 02/Ad.IV/2019

Subject-

Reversion/Diversion of the posts of Principal Chief Commissioner/Chief Commissioner of CBIC for drawal of salary -reg.

Sanction of the Chairperson, CBIC is hereby conveyed for reversion of the posts of Principal Chief Commissioners/Principal Director General and Chief Commissioners/Director General of Customs, GST & Central Excise in CBIC, issued by Board's Order No. 03/Ad.IV/2018 dated 18.05.2018, 07/Ad.IV/2018 dated 06.12.2018 and 17.01.2019 and 08/Ad.IV/2018 dated 13.12.2018 and 17.01.2019 back to their original formations.

Further, sanction of the Chairperson, CBIC is hereby conveyed for temporary diversion
of the posts of Principal Chief Commissioner/Chief Commissioner of GST and Central Excise of

CBIC for drawal of pay as under:

S. No.	Temporary Diversion of Pr. CC/Pr. DG Posts to CC/DG Posts		Temporary Diversion of CC/ DG Posts to Pr.CC/Pr. DG posts	
	Post of Pr. CC/Pr. DG diverted from	Diverted to	Post of CC/DG diverted from	Diverted to
1	Pr. CC, Bengaluru GST & CX Zone	CC, Chennai CUS Zone	CC, Chennai CUS Zone	Pr. CC, Bengaluru GST & CX Zone
2	Pr. CC, Kolkata GST & CX Zone	CC (AR) CESTAT	CC(AR) CESTAT	Pr. CC, Kolkata GST & CX Zone
3	Pr. CC, Mumbai GST & CX Zone	CC Chandigarh GST & CX Zone	CC Chandigarh GST & CX Zone	Pr. CC, Mumbai GST & CX Zone
4	Pr. CC, Mumbai Zone-I Cus	DG, DGPM	DG, DGPM	Pr. CC, Mumbai Zone-I Cus
5	Pr. DG, DG Vigilance	CC Hyderabad GST & CX Zone	CC Hyderabad GST & CX Zone	Pr. DG, DG Vigilance

- The diversion of the above posts at Para 2 shall be temporary and personal to the incumbents till regular postings are made for Pr. Chief Commissioner/Chief Commissioner. Thereafter, these posts shall revert back to the original formations.
- These orders will come into effect from 14.01.2019.

(B Ginkhan Mang)

Under Secretary to the Govt of India

Copy to:

- All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs
- 2. Director General, Directorate General of Performance Management
- 3. Director General, Directorate General of Audit
- 4. Directorate General of Human Resource Management
- 5. PS to FM/PS to MOS (R)
- 6. PS to Secretary, Revenue
- PPS to Addl. Secretary (R)
- 8. Sr. PPS to Chairman, CBIC

- 9. All Members, CBIC
- 10. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs
- 11. Principal Chief Controller of Accounts, CBIC
- 12. All PAOs, CBIC
- 13. All Officers/Sections in Admin Wing of CBIC Hqrs
- 14. DG. Sys. Webmaster, with request to upload the order on the website of CBIC
- 15. Guard File/Sanction Folder

(B Ginkhan Mang) Under Secretary to the Govt of India